

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.9370-9385/F.1(3)/Gaz/2023, Dated 30.01.2023, **Ms. Tista Shah, Additional Rent Controller-01 (Central)** Tis Hazari Courts, Delhi is hereby nominated as Link-II to look after the work of the Office of Administrative Civil Judge (Central) Tis Hazari Courts, Delhi for assigning 'Warrant of Attachment', 'Warrant of Possession' and other work of bailiffs in absence of the Administrative Civil Judge (Central), Tis Hazari Courts, Delhi and Ms. Divyashree Raina, MM-Mahila Court, (Central), /Link-I, Tis Hazari Courts, Delhi.

NK 4.1.24

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 1510-1525 /F.1(3)/Gaz/2024

Dated 04 JAN 2024

**Sub:- Authorization of 2nd Link officer for assigning 'Warrant of Attachment',
Warrant of Possession and other work of Bailiffs**

Copy forwarded for information and necessary action to :

1. The Officers concerned.
2. The AO(J), Admn. Branch (I, II & III) General Branch, Care Taking Branch, Nazarat Branch (Central), Tis Hazari Courts, Delhi.
3. The Branch In-charge, Nazarat Branch (Central) Facilitation Centre, THC, Delhi.
4. The P.S./Reader to the undersigned.
5. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.
7. The Secretary, Bar Association, Tis Hazari Courts, Delhi.

NK

Principal District & Sessions Judge (HQs)
Delhi